- tb) if so, now many such rackets , in foreign exchange have been unearthed by Government during the last three years; and
- (c) what steps are being taken by Government to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) It is recognised that some foreign exchange is lost to the country due to the system of 'compensatory payments' by which foreign exchange which should have found its way into India through legalised channels is diverted through illegal channels, the party at the receiving end in India being compensated in Indian rupees in lieu of the foreign exchange retained abroad. It is, however, not possible to form any reliable estimate of loss of foreign exchange on this account.

The information available with the Government does not show that the system of 'compensatory payments' is being indulged in on a large scale by foreign tourists. However, many of the Indians settled abroad who visit this country as tourists, are known to take recourse to this illegal channel.

- (b) During the years 1964, 1965 and 1966, 986 cases were registered by the Enforcement Directorate involving 'compensatory payments'.
- (c) The Enforcement Directorate are making all efforts to locate the recipients and the disbursing agents in India through their sources of intelligence The Foreign Exchange Regulation Act, 1947, was also specifically amended with effect from the 1st April, 1965 so as to include a provision making it an offence to receive money for or on behalf of residents outside India otherwise than through an authorised dealer. On adjudication of such cases, the Director of Enforcement imposes appropriate penalties apart from confiscation of the The persons who are currency. responsible for large scale operations are also prosecuted.

ADMISSION IN MEDICAL COLLECES UNDER UNION QUOTA

*487. SHRI ARJUN ARORA: SHRI
A. M. TARIQ: 'CHAUDHARY,
A. MOHAMMAD: SHRI V. M.
CHORDIA: SHRI
HAYATULLAH
ANSARI: SHRI A. P.
CHATTERJEE: SHRI OM
MEHTA:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether there is a Union Government quota for admission to various medical colleges in the country,
- (b) if so, the quota for each medical college; and
- (c) the manner in which the nominees have been selected this year?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

A certain number of seats in some medical colleges is reserved by the Ministry of Health and Family Planning for allotment to specific categories of students.

A list of medical colleges showing the number of seats reserved therein during 1967-68 is attached as An-nexure I. (See *below*.)

In accordance with the decentralised procedure laid down by the Central Government, selection and nomination of students for seats reserved for (1) Union Territories having no medical colleges, (2) Himachal Pradesh, (3) Nagaland and (4) Jammu and Kashmir have been made by the Union Territories and State Governments concerned.

Selection in respect of students from Sikkim and Bhutan, children of Indiabased staff serving in Indian Missions abroad and the United Nations Organisation, children of ex-deceased or serving personnel of the armed forces has been made by the a Selection Committee set up by the Central Government.

As regards foreign students, except those coming under the Colombo Plan and Special Commonwealth African Assistance Plan, the selection has been made by a Coordination Committee consisting of the representatives of the Ministries of External Affairs, Education and Health and Family Planning.

Colombo Plan and Special Commonwealth Assistance Plan scholars have been selected by the Indian Missions, accredited to different States.

Some seats have also been allotted by the Selection Committee In deserving cases to candidates other than those falling under the categories mentioned above.

Annexure

The number of seats reserved in various Medical Colleges in India for students belonging to (i) Union Territories (having no Medical Colleges), Himachal Pradesh and Nagaland; (ii) Sons and daughters of India based staff serving with the Indian Mission abroad and the United Nations Organisation and its specialised agencies abroad; (iii) Sons and daughters of Ex-deceased or serving personnel of Armed Forces; (iv) students belonging to Sikkim and Bhutan; (v) Nominees of the Government of Jammu and Kashmir; (vi) Cultural Scholars, Private students of Indian origin domiciled abroad and Private Foreign students; (vii) students from relatively less-devteloRed Commonwealth countries; (viii) students under T.C.S. of the Colombo Plan and (ix) Special Commonwealth African Assistance Plan Scholars, during 1967-68.

Name of Medical N	me of Medical No. of scats reserve		erved
	MBBS	Pre- Jedical	Tot ²
Andhra Medical Colleg Visakhapatnam	e,	2	2
Medical College, Kur-		I	1
Osmania Medical Col- lege, Hyderabad		2	2
Gandhi Medical College	· · · •,	_	_
Hyderabad . Medical College, Gun-	••	I	ī
tur	••	2	2
▲Dibrugarh	16	4	20
Medical College, Gauha	ti 7	3	10
Darbhanga Medical College, Laharia-			
sarai . Medical College, Jam-	11	••	π
shedpur	5	• •	5
A.I.I.M.S. New Delhi Lady Hardinge Medi- cal College, New	5	••	5
Delhi	18		18
Maulana Azad Medical College, New Delhi	23		23
M.P. Shah Medical College, Jamnagar .	6	• •	6
B.J. Medical College, Ahmedabad	4		4
Municipal Medical Col- lege, Ahmedabad .	10		10
Medical College, Sri- nagar	5		. 5
Medical College, Tri- vandrum	7		7
Medical College, Cali-		••	_
cut	7	••	7
Medical College, Kot- tayam	4		4
G.R. Medical College, Gwalior	3.		E 🍇
M.G.M. Medical Col-	٠.		
lege, Indore Gandhi Medical Colleg		••	3
Bhopal	- -	- 1	4
pur	3		3
Medical College, Rewa Medical College, Rai-	1	••	I
pur Medical Colleges in	τ	••	1
Madras State* Chritian Medical Col-	• •	9	9
lege, Vellore .		1	1

Name of Medical No. of seats reserved

College			
	MBBS	Pre- Medica	Total ıl
Grant Medical College, Bombay	10	-1.1	10
Medical College, Nag- pur	4		4
B. J. Medical College,			
Poona . Medical College, Auran-	2		2
gabad	1	**	1
Bombay T.N. Medical College,	5	*4	5
Bombay	5	* *	5
Medical College, Sola- pur	10	**	10
Medical College, Mysor	c	8	8
Medical College, Banga-			
lore	* *	8	8
Medical College, Bilari Karnatak Medicai	* *	3	3
College, Hubli .	18.87	5	5
Medical College, Mani- pal		15	15
S.C.B. Medical College, Cuttack	7		7
Medical College, Burla	5	2.2	5
Pondicherry Medical College,		5	5
Medical College, Am-	1	,	
Medical College, Patiala	3*	44	23*
Dayanand Medical College, Ludhiana	5		
Medical College, Rohtal		2.3	3
Medical College, Simla	20	25.51	20
S.M.S. Medical College	1.00		
Jaipur	11	835	11
pur	1	4.4	ı
Medical College, Bika- ner	5	**	5
K.G. Medical College, Lucknow	9	**	9
S.N. Medical College, Agra	10		10
Medical College, Kan- pur	3		3
College of Medical Sciences, Banaras Hindu University,			
Varanasi , ,	4		4
L.L.R.M. Medical College, Meerut	3		3

Nomc^of Medical	No. of seats reserved
ge	MBBS Pre- Total Medical

	TOTAL		314	75	389
Medica jim	d College,	Pan-	2		2
Bankur Bank	a Medical tura	Colleg	re, 5	5	10
	ar Medica Calcutta	al Col-	8	. 76	8
	a Nationa Institute		100	1	1
cutta	Market Land		3		3
Colle	ircar M ge, Calcu	tta .	4		4
Allah	. Medical	1.10	3	199	3

♦Number of seats in each medical college separately has not yet been intimated.

REPORT OF THE CUSTOMS STUDY TEAM

- *488. SHRI BHUPINDER SINGH: Will the Minister of FINANCE b-? pleased to
- (a) whether the customs team set up under the Chairmanship of Shri D. N. Tiwary, M. P., has sub mitted Its report to Government;
- (b) if so, what are the recommenda tions made by the team;
- (c) whether recommendations the have been considered by Government;
- (d) if so, what are the recommen dations accepted by Government; and
- (e) the recommendations not accept ed by Government and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) Yes, Sir.

(b) Copies of the report were laid on the Table of the Houae on the 3rd August, 1967,